

>

Title: Need for restoration of deemed-to-be University status conferred on forty-four educational institutions in the country.

DR. PRASANNA KUMAR PATASANI (BHUBANESWAR): The Government of India had conferred Deemed-to be University status on a number of educational institutions, under prescribed guidelines. But 44 deemed universities were identified in 2010 and their Deemed-to-be University status was withdrawn. As a result of this decision the future of several lakhs of students is jeopardized. Out of the 44 Deemed-to-be Universities one is situated in my parliamentary Constituency, Bhubaneswar.

I would, therefore, urge the Government to review its earlier order so that the Deemed-to-be University status is restored to them. In this regard a fresh review panel may be set up to examine the entire matter for transparent and just findings. An opportunity should also be given to the aggrieved parties to present their cases before the panel. A decision at the earliest would end the prevailing uncertainty pertaining to these institutions.